

**IN THE COURT OF SHRI ANIL KUMAR SISODIA, LD. SPL. JUDGE, (PC ACT), (CBI)-07
ROUSE AVENUE DISTRICT COURTS, DDU MARG, NEW DELHI**

CAUSE LIST FOR MATTERS TAKEN UP THROUGH VIDEO CONFERENCE DATED 22.12.2020

S. NO.	CASE NO.	CASE TITLE	PURPOSE	TIMING
1.	M10/2020 M11/2020	CBI VS BALJEET KAUR	REPLY ARGUMENTS	10.00 AM
2.	2/2019	CBI VS M K MENON & OTHERS	F.A.	10.20 AM

NOTE : In case of any query, Sh. Mukesh Sharma, Reader in the Court of Shri Anil Kumar Sisodia, Ld. Spl. Judge (CBI) (PC Act), who shall host the video conference, may be contacted on Mobile No. 9910141266.

